

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION No. 3084
(TO BE ANSWERED ON 11.03.2026)

Stringent Empanelment Guidelines for Footage Coverage

3084. SHRI JAI PRAKASH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether Doordarshan (DD) News, Lucknow has been following the stringer empanelment guidelines for footage coverage dated 02 July 2020 for empanelment of stringers in districts Hardoi and Faizabad of Uttar Pradesh in 2024-25;
- b) if so, whether any advertisement/notification/vacancy was issued and whether any selection board/committee was set up in this regard; and
- c) if not, the details of disciplinary action taken against the delinquent officials for not adhering to the guidelines?

ANSWER

**THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND
PARLIAMENTARY AFFAIRS**

(DR. L. MURUGAN)

(a) to (c): Doordarshan (DD) News, Lucknow has been following the Stringers' Empanelment Guidelines dated 02 July 2010 for the selection of Stringers in various districts of the state of Uttar Pradesh. No process of Stringers' empanelment was undertaken or notification of vacancies was issued in the districts of Hardoi and Faizabad of UP in 2024-25.
